

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 93/11	TP 222/17	Hearing	391 / 394	MM Metal Matriex Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	AKSHAY JAZN 903 789829	PETITIONER	Akshay for AH LAW FIRM
2.	Vasanth Kumar Asst	OL OL	Y

Counsel for petitioner is present. Assistant from OL office is present. None appeared from ROC office. It appears that one Standing Counsel Smt. M.R. Sinchana reported that she would file memo of appearance for ROC and RD. Till date, she has not filed. Therefore, notices to go to ROC and RD. Counsel for petitioner is directed to serve notices on ROC and RD intimating the next date of hearing.

List it on 23.08.2017.

MEMBER (J)